

**HIGH COURT OF HIMACHAL PRADESH, SHIMLA – 171001.**

No.HHC.1(5-Computer/Gen(Info)/SC of India/2011-I-  
Dated: Shimla, the 9<sup>th</sup> December, 2013.

From

The Registrar General,  
High Court of Himachal Pradesh,  
Shimla – 171001.

To

1. **All the District and Sessions Judges in Himachal Pradesh.**
2. **All the Judicial Officers in Himachal Pradesh (on deputation).**

Subject : **Allotment of new customer specific PIN Code No.110201 to the Supreme Court of India.**

Sir,

Under reference to the captioned subject, please find enclosed herewith a copy of the letter dated 23<sup>rd</sup> November, 2013 received from the Registrar, Supreme Court of India, New Delhi for allotment of new customer specific PIN Code No.110201 to the Supreme Court of India, for necessary compliance.

You are further requested to kindly circulate this letter alongwith enclosures amongst the Judicial Officers posted in your Civil and Sessions Division(s) in H.P. for their necessary compliance forthwith, please.

Yours faithfully,

  
( Dr. P.S. Arora )

Central Project Coordinator  
/OSD-IT.

Encls : As above.

Endst.No.HHC.1(5-Computer/Gen(Info)/SC of India/2011-I-

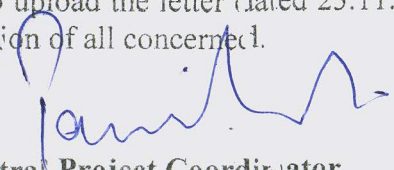
Dated : 9.12.2013.

Copy forwarded for information to :-

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1. The Principal Private Secretary to the Hon'ble Acting Chief Justice ;
2. All the Additional Registrars ;
3. All the Deputy Registrars/Assistant Registrars/Court Masters ;
4. All the Secretaries/Private Secretaries/Judgment Writers/Personal Assistants ;
5. The Secretary/Private Secretary/PA's to the Registrar General, Registrar (Inspection, Confidential Branch and Budget), Registrar (Legal, Research & Rules), Registrar (Judicial, Admn. & J'B) and Registrar (Vigilance, Finance & Accounts) ;
6. All the OSDs/CPC/OSD-IT/Asstt. Coordinator (Main Mediation Centre) ;
5. The Chief Librarian/Section Officers ;
7. The Technical Director, NIC with a request to upload the letter dated 23.11.2013 on the website of this High Court, for information of all concerned.  
( All High Court of H.P., Shimla – 171001 ).

  
Central Project Coordinator  
/OSD-IT

*M. K. Hanjura*

REGISTRAR



OFFICE OF THE

REGISTRAR GENERAL

Diary No. 9956

High Court of H.P.

Shimla

Supreme Court of India

New Delhi-110001

Ph.: 23388556 (Off.)

No.F.7/DOP/R&I/13

November 23, 2013

Registrar General,  
High Court of Himachal Pradesh,  
**Shimla - 171 001**

Sub: Allotment of new customer specific PIN Code No.110201 to the Supreme Court of India.

Sir,

On 26.9.2013 the Department of Posts, Ministry of Communications and IT, Government of India allotted a new customer specific PIN Code No. 110201 exclusively to the Supreme Court of India, for speedy and direct delivery of inward mail to the Supreme Court of India.

You are, therefore, requested to direct your Registry/office as well as the subordinate courts working under the control of your High Court to use the said PIN Code with care and caution in all the future correspondence to the Supreme Court of India.

Yours faithfully,

(M.K.Hanjura)